

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/2011/5482 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
Member, MACT, Dhubri.

Dated Guwahati the 2<sup>nd</sup> August, 2022.

Sub: **Casual leave .**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2022/706, dtd. 01.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.08.2022 along with station leave permission, from the evening of 06.08.2022 till the morning of 10.08.2022**, has been granted. The District & Sessions Judge, Dhubri and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/ 5483-5484 /A, dated , 02-08-2022**

Copy to:

1. The District & Sessions Judge, Dhubri .
2.  The Project Manager, Gauhati High Court

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

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